

O.A. 453/2000

New Delhi this the 12th day of July, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member(J).

Umed Singh, S/o Shri Jaswant Singh, R/o RZ Q-11, Vikash Bihar, Uttam Nagar, New Delhi.

Applicant.

(By Advocate Shri U. Srivastava)

Versus

Govt. of NCT Delhi through

- The Secretary, Govt. of NCT Delhi,
 Sham Nath Marg, New Delhi.
- The Director General, Home Guards & Civil Defence, Nishkam Sewa Bhawan, Raja Garden, New Delhi.
- The Commandant,
 Delhi Home Guards & Civil Defence,
 Nishkam Sewa Bhawan, Raja Garden,
 New Delhi.

Respondents.

(Shri Matwan Sikhon, Deptt. Representative)

ORDER

Hon'ble Smt. Lakshmi Swaminathan, Member(J).

Both the parties have submitted that the facts and issues raised in this case are similar to the issues raised in O.A.193/2000 with connected cases (O.A.408/2000, O.A. 410/2000 & O.A. 433/2000) which have been disposed of by order dated 12.7.2000.

2. For the reasons given in order dated 12.7.2000 in Arvind Kumar & Ors. Vs. Govt. of NCT, Delhi & Ors. (OA 408/2000 with connected cases), O.A.453/2000 also succeeds

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and the applicant is entitled to similar benefits as have been accorded to the applicants in those cases.

(Smt. Lakshmi Swaminathan)
Member(J)

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